



Honourable Shri Justice Bhalchandra Bapusaheb Vagyani

B.A(Hons.), LL.B.

1997 - 2004

Justice Bhalchandra Bapusaheb Vagyani B.A. (Hons.), LL.B., was born on June 2, 1942. He was enrolled as an Advocate on January 19, 1966 and practised in District Court, Sangli till March 1970 in Civil, Criminal and Revenue matters. He worked as Assistant to District Government Pleader and Public Prosecutor and on April 23, 1970 joined the Judicial Service as Civil Judge, Junior Division and worked in various capacities. Promoted as District Judge on March 1, 1990. He was appointed as an Additional Judge of the Bombay High Court on June 9, 1997 and permanent Judge on June 7, 1999. Retired on June 2, 2004.